

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos.17 of 2011, 18 of 2011 &
19 of 2011**

Dated: 12th December, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tata Power Co. Ltd.		Appellant (s)
	Versus		
M.E.R.C.		Respondent (s)

Counsel for the Appellant (s) : Ms. Poonam Verma.

Counsel for the Respondent (s) : Mr. Buddy A. Rangnadhan

ORDER

At the request of learned counsel for the State Commission, post the matter for hearing on **3rd January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks